

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2061

ANSWERED ON:11.08.2011

HAAT BAZAAR

Gandhi Shri Dilip Kumar Mansukhlal;Meghwal Shri Arjun Ram

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is any provision to provide marketing facility to rural artisans in order to facilitate them to sell their products in the Grameen Haat and if so, the State-wise details of the number of Haat Bazaar constructed and made functional so far;
- (b) whether the Government is considering any plan to construct Haats in the state capitals on the lines of Dilli Haat; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): Under Swarnjayanti Gram Swarozgar Yojana (SGSY), a major self employment programme of the Ministry of Rural Development, there is a provision for setting up of permanent marketing centres or Haats at Village, District and State levels in all States. Funds upto Rs.15 lakhs for creation of Village Haats, upto Rs.1.5 crores for a district level Haat and upto Rs.3.00 crores for a Haat at the State capital are permissible under this component. These funds are shared between Centre and the States in the ratio of 75:25 while in case of Centre and North Eastern States, the funds are shared in the ratio of 90:10.

For creation of village haats in various States and the Union Territories, this Ministry had released Rs.9462.375 lakhs during the year 2008-09 as first installment. The State-wise details are placed at Annexure. Subsequently, a total of Rs.2795.63 lakhs has been released as second installment during 2009-10, 2010-11 and 2011-12 so far. These haats are at various stages of construction. Besides, this Ministry has also released Rs.28.12 lakhs as first instalment for creation of a district haat at Dakshina Kannada district of Karnataka.